

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CA(CAA) -125 (ND)/2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018**

**NAME OF THE COMPANY: M/s. Alankar Chemicals Pvt. Ltd. with M/s Gayatri Polyrub Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 230-232**


<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
--------------	-------------	--------------------	-----------------------	------------------

For the Petitioner (s): Mr. Sanjeev Kumar, Advocate

For the Respondent (s): None

**ORDER**

In view of the Bench sitting at 11:30 a.m., a request for adjournment is being made. At request, adjourned to 13<sup>th</sup> February, 2018. ✓

  
-S-d-1

**(Deepa Krishan)**  
**Member (T)**

  
-S-d-1

**(Ina Malhotra)**  
**Member (J)**